[Translation in English of "2024-ലെ കേരള റദ്ദാക്കലും ഒഴിവാക്കലും ആക്റ്റ്" published under the authority of the Governor.]

**ACT 27 OF 2024**

THE KERALA REPEALING AND SAVING ACT, 2024 *

*An Act to repeal certain Amendment Acts, the retention whereof as separate Acts is unnecessary.*

*Preamble.*—WHEREAS, it is expedient to repeal certain Amendment Acts, the retention whereof as separate Acts is unnecessary;

BE it enacted in the Seventy-fifth Year of the Republic of India as follows:—

1. *Short title and commencement*.—(1) This Act may be called the Kerala Repealing and Saving Act, 2024.

(2) It shall come into force at once.

2. *Repeal of certain Amendment Acts*.—The Amendment Acts specified in the Schedule to this Act are hereby repealed.

3. *Saving*.—(1) The repeal of any Amendment Act specified in the Schedule of this Act shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

---

* Received the assent of the Governor on the 31st day of October, 2024 and published in the Kerala Extraordinary Gazette No. 3515 dated 2nd November, 2024.

Nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, recognised or derived by, in or from any enactment hereby repealed;

Nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

(2) The provisions of section 4 of the Kerala Interpretation and General Clauses Act, 1125 (VII of 1125) shall be applicable in respect of repeal of an enactment by this Act.

SCHEDULE

(*See* section 2)

| *Sl.No.* | *Year & Act No.* | | *Short title* |
|---|---|---|---|
| (1) | (2) | | (3) |
| **Amendment Acts** | | | |
| 1 | 2008 | 25 | The Payment of Salaries and Allowances (Amendment) Act, 2008 |
| 2 | 2008 | 26 | The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2008 |
| 3 | 2008 | 27 | The Kerala Headload Workers (Amendment) Act, 2008 |

| | | | |
|---|---|---|---|
| 4 | 2008 | 30 | The Kerala Farmers' Debt Relief Commission (Amendment) Act, 2008 |
| 5 | 2008 | 31 | The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2008 |
| 6 | 2008 | 32 | The Kerala (Scheduled Castes and Scheduled Tribes) Regulation of Issue of Community Certificates (Amendment) Act, 2008 |
| 7 | 2008 | 35 | The Kerala Tailoring Workers' Welfare Fund (Amendment) Act, 2008 |
| 8 | 2009 | 1 | The Kerala Advocates' Clerks Welfare Fund (Amendment) Act, 2008 |
| 9 | 2009 | 4 | The Unregistered Cashewnut Factories Prohibition (Amendment) Act, 2008 |
| 10 | 2009 | 5 | The Kerala Shops and Commercial Establishments Workers' Welfare Fund (Amendment) Act, 2008 |
| 11 | 2009 | 6 | The National University of Advanced Legal Studies (Amendment) Act, 2008 |
| 12 | 2009 | 7 | The Sree Sankaracharya University of Sanskrit (Amendment) Act, 2008 |
| 13 | 2009 | 8 | The Kerala Water Supply and Sewerage (Amendment) Act, 2008 |
| 14 | 2009 | 9 | The Kerala Co-operative Societies (Amendment) Act, 2008 |
| 15 | 2009 | 28 | The Kerala Toddy Workers' Welfare Fund (Amendment) Act, 2009 |
| 16 | 2009 | 30 | The Kerala Municipality (Amendment) Act, 2009 |
| 17 | 2009 | 31 | The Kerala Panchayat Raj (Amendment) Act, 2009 |
| 18 | 2009 | 32 | The Kerala Forest (Vesting and Management of |

| | | | |
|---|---|---|---|
| | | | Ecologically Fragile Lands) Amendment Act, 2009 |
| 19 | 2010 | 3 | The Abkari (Amendment) Act, 2010 |
| 20 | 2010 | 5 | The Kerala Dairy Farmers' Welfare Fund (Amendment) Act, 2010 |
| 21 | 2010 | 7 | The Kerala Co-operative Societies (Amendment) Act, 2010 |
| 22 | 2010 | 8 | The Kerala Forest (Amendment) Act, 2010 |
| 23 | 2010 | 14 | The Kerala Cashew Factories (Acquisition) Amendment Act, 2009 |
| 24 | 2011 | 2 | The Kerala Advocates' Welfare Fund (Amendment) Act, 2010 |
| 25 | 2011 | 7 | The Kerala Agricultural Workers' (Amendment) Act, 2010 |
| 26 | 2011 | 17 | The Kerala Fiscal Responsibility (Amendment) Act, 2011 |
| 27 | 2012 | 3 | The Payment of Salaries and Allowances (Amendment) Act, 2012 |
| 28 | 2012 | 4 | The Payment of Salaries and Allowances (Second Amendment) Act, 2012 |
| 29 | 2012 | 5 | The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2012 |
| 30 | 2012 | 6 | The Kerala Land Reforms (Second Amendment) Act, 2005 |
| 31 | 2012 | 7 | The Legislative Assembly (Removal of Disqualifications) Amendment Act, 2012 |
| 32 | 2013 | 1 | The Kerala Municipality (Amendment) Act, 2012 |
| 33 | 2013 | 4 | The Kerala Farmers' Debt Relief Commission |

| | | | |
|---|---|---|---|
| | | | (Amendment) Act, 2012 |
| 34 | 2013 | 5 | The Kerala Panchayat Raj (Amendment) Act, 2012 |
| 35 | 2013 | 6 | The Kerala Local Authorities (Prohibition of Defection) Amendment Act, 2012 |
| 36 | 2013 | 8 | The Kerala Co-operative Societies (Amendment) Act, 2013 |
| 37 | 2013 | 10 | The Kerala Advocates' Clerks Welfare Fund (Amendment) Act, 2013 |
| 38 | 2013 | 11 | The Kerala Tolls (Amendment) Act, 2013 |
| 39 | 2013 | 12 | The Payment of Salaries and Allowances (Amendment) Act, 2013 |
| 40 | 2013 | 13 | The Kerala Headload Workers' (Amendment) Act, 2013 |
| 41 | 2013 | 14 | The Kerala Stamp (Amendment) Act, 2013 |
| 42 | 2013 | 16 | The Kerala Dairy Farmers' Welfare Fund (Amendment) Act, 2013 |
| 43 | 2013 | 20 | The Kerala Veterinary and Animal Sciences University (Amendment) Act, 2013 |
| 44 | 2013 | 21 | The Kerala Local Authorities Entertainments Tax (Amendment) Act, 2013 |
| 45 | 2013 | 22 | The Kerala Co-operative Societies (Second Amendment) Act, 2013 |
| 46 | 2013 | 23 | The Kerala Panchayat Raj (Amendment) Act, 2013 |
| 47 | 2013 | 26 | The Kerala Civil Courts (Amendment) Act, 2013 |
| 48 | 2014 | 4 | The Kerala Fishermen Debt Relief Commission (Amendment) Act, 2014 |
| 49 | 2014 | 7 | The Abkari (Amendment) Act, 2014 |

| | | | |
|---|---|---|---|
| 50 | 2014 | 8 | The Kerala Municipality (Amendment) Act, 2014 |
| 51 | 2014 | 9 | The Kerala Municipality (Second Amendment) Act, 2014 |
| 52 | 2014 | 10 | The Payment of Salaries and Allowances (Amendment) Act, 2014 |
| 53 | 2014 | 24 | The Kerala Co-operative Societies (Amendment) Act, 2014 |
| 54 | 2014 | 25 | The University Laws (Amendment) Act, 2014 |
| 55 | 2014 | 32 | The University Laws (Third Amendment) Act, 2014 |
| 56 | 2014 | 40 | The Kerala Agricultural University (Amendment) Act, 2014 |
| 57 | 2014 | 41 | The Kerala Anti-social Activities (Prevention) Amendment Act, 2014 |
| 58 | 2015 | 2 | The Kerala Municipality (Third Amendment) Act, 2014 |
| 59 | 2015 | 3 | The Kerala Shops and Commercial Establishments (Amendment) Act, 2014 |
| 60 | 2015 | 6 | The Kerala Land Reforms (Amendment) Act, 2014 |
| 61 | 2015 | 13 | The Kerala Cashew Factories (Acquisition) Amendment Act, 2015 |
| 62 | 2015 | 15 | The Kerala Ceiling on Government Guarantees (Amendment) Act, 2015 |
| 63 | 2016 | 1 | The Kerala Sports (Amendment) Act, 2015 |
| 64 | 2016 | 13 | The Legislative Assembly (Removal of Disqualifications) Amendment Act, 2016 |
| 65 | 2016 | 15 | The Kerala Infrastructure Investment Fund (Amendment) Act, 2016 |
| 66 | 2016 | 20 | The Kerala Court-Fees and Suits Valuation |

| | | | |
|---|---|---|---|
| | | | (Amendment) Act, 2016 |
| 67 | 2016 | 21 | The Kerala Advocates' Welfare Fund (Amendment) Act, 2016 |
| 68 | 2017 | 4 | The Payment of Salaries and Allowances (Amendment) Act, 2017 |
| 69 | 2017 | 5 | The Kerala State Commission for Minorities (Amendment) Act, 2017 |
| 70 | 2017 | 6 | The Kerala Shops and Commercial Establishments Workers' Welfare Fund (Amendment) Act, 2017 |
| 71 | 2017 | 18 | The Kerala Panchayat Raj (Amendment) Act, 2017 |
| 72 | 2017 | 19 | The Kerala Municipality (Amendment) Act, 2017 |
| 73 | 2017 | 22 | The Kerala Marine Fishing Regulation (Amendment) Act, 2017 |
| 74 | 2018 | 7 | The Kerala Fiscal Responsibility (Amendment) Act, 2018 |
| 75 | 2018 | 8 | The Payment of Salaries and Allowances (Amendment) Act, 2018 |
| 76 | 2018 | 9 | The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2018 |
| 77 | 2018 | 10 | The Kerala Road Safety Authority (Amendment) Act, 2018 |
| 78 | 2018 | 11 | The Kerala Co-operative Societies (Amendment) Act, 2018 |
| 79 | 2018 | 12 | The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2018 |
| 80 | 2018 | 16 | The Kerala Irrigation and Water Conservation (Amendment) Act, 2018 |

| | | | |
|---|---|---|---|
| 81 | 2018 | 17 | The A.P.J. Abdul Kalam Technological University (Amendment) Act, 2018 |
| 82 | 2018 | 19 | The Kerala State Higher Education Council (Amendment) Act, 2018 |
| 83 | 2018 | 20 | The Kerala University (Amendment) Act, 2018 |
| 84 | 2018 | 21 | The Sree Sankaracharya University of Sanskrit (Amendment) Act, 2018 |
| 85 | 2018 | 23 | The Kerala Panchayat Raj (Amendment) Act, 2018 |
| 86 | 2018 | 24 | The Kerala Municipality (Amendment) Act, 2018 |
| 87 | 2018 | 25 | The Abkari (Amendment) Act, 2018 |
| 88 | 2018 | 26 | The Travancore-Cochin Hindu Religious Institutions (Amendment) Act, 2018 |
| 89 | 2018 | 27 | The Kerala Panchayat Raj (Second Amendment) Act, 2018 |
| 90 | 2018 | 28 | The Kerala Municipality (Second Amendment) Act, 2018 |
| 91 | 2018 | 32 | The Kerala Municipality (Third Amendment) Act, 2018 |
| 92 | 2018 | 33 | The Kerala Panchayat Raj (Third Amendment) Act, 2018 |
| 93 | 2018 | 34 | The Kerala Shops and Commercial Establishments (Amendment) Act, 2018 |
| 94 | 2018 | 36 | The Kerala State Goods and Services Tax (Amendment) Act, 2018 |
| 95 | 2018 | 38 | The Kerala Fishermen Debt Relief Commission (Amendment) Act, 2018 |
| 96 | 2018 | 39 | The Kerala Co-operative Societies (Second Amendment) Act, 2018 |
| 97 | 2019 | 1 | The Kerala Co-operative Societies (Amendment) Act, |

| | | | |
|---|---|---|---|
| | | | 2019 |
| 98 | 2019 | 4 | The Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Amendment Act, 2019 |
| 99 | 2019 | 8 | The Kerala Police (Amendment) Act, 2019 |
| 100 | 2019 | 10 | The Kerala Municipality (Amendment) Act, 2019 |
| 101 | 2019 | 11 | The Kerala Panchayat Raj (Amendment) Act, 2019 |
| 102 | 2019 | 12 | The Kerala Anganawadi Workers' and Anganawadi Helpers' Welfare Fund (Amendment) Act, 2019 |
| 103 | 2019 | 14 | The Kerala Veterinary and Animal Sciences University (Amendment) Act, 2019 |
| 104 | 2019 | 17 | The Kerala Jewellery Workers' Welfare Fund (Amendment) Act, 2019 |
| 105 | 2019 | 19 | The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2019 |
| 106 | 2019 | 20 | The Kerala Farmers' Debt Relief Commission (Amendment) Act, 2019 |
| 107 | 2019 | 22 | The Non-Resident Keralites' Welfare (Amendment) Act, 2019 |
| 108 | 2019 | 23 | The Kerala Industrial Single Window Clearance Boards and Industrial Township Area Development (Amendment) Act, 2019 |
| 109 | 2020 | 2 | The Kerala Panchayat Raj (Amendment) Act, 2020 |
| 110 | 2020 | 3 | The Kerala Municipality (Amendment) Act, 2020 |